GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:1923 ANSWERED ON:13.12.2004 POLLUTING INDUSTRIES IN UTTAR PRADESH Pal Shri Raja Ram

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether most of the industries in Kanpur of Uttar Pradesh are running without observing environmental norms;

(b) if so, whether State Pollution Control Board has conducted any study in this regard;

(c) if so, the details thereof;

(d) whether any Central Pollution Control Committee has visited or proposed to visit Kanpur to assess the factual position; and

(e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) Some of the Tannieries and Chemical units of Kanpur, Uttar Pradesh are not complying with the prescribed environmental norms.

(b) & (c) The Uttar Pradesh Pollution Control Board (UPPCB) has been regularly monitoring the performance of pollution control facilities of industries in Kanpur, Uttar Pradesh and has also conducted random surprise inspections. UPPCB has issued show-cause notices and contemplating action against 18 tanneries and five chemical units in Kanpur.

(d) & (e) In Kanpur, the Central Pollution Control Board has taken up several studies such as inventorisation of Tanneries, studies on status of pollution measures taken by the chemical industries, performance evaluation of Common Effluent Treatment Plant (CETP) and Swage Treatment Plants (STPs), water quality monitoring in river Ganga and ground water monitoring in identified areas.